

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) to (d) Under Urban Infrastructure and Governance (UIG) Sub-Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 13 projects have been approved for the Mission cities in the State of Rajasthan, out of which 4 projects have been reported physically completed. The remaining projects are at various stages of implementation.

Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of JNNURM, 37 projects have been approved for 35 Towns/Cities in the State of Rajasthan, out of which 8 projects have been reported physically completed. The remaining projects are at various stages of implementation.

The projects approved under JNNURM are to be completed within the Mission period *i.e.* March 2014. The projects under JNNURM are implemented by State Governments through Urban Local Bodies (ULBs)/ Parastatals. Constraints experienced in implementation of projects relate to utility shifting, delay in receipt of permission from various authorities (Railways, Forests etc.), lack of capacity, land acquisition, contractual issues etc. and with respect to implementation of reforms due to their complexity and difficulty and capacity of local bodies CO accomplish them.

(e) Details of fund committed and released for utilization for the projects approved under UIG Sub-Mission and UIDSSMT of JNNURM in the State of Rajasthan are as under:

*(Rs. in Lakhs)*

Name of Scheme	No. of projects approved	Additional Central Assistance (ACA) Committed	ACA released for utilization
UTG	13	76555.99	43261.74
UIDSSMT	37	48790.82	28421.99

**Funds allocated to erect memorials of freedom fighters**

2309. SHRI VIVEK GUPTA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry has allocated funds to erect the memorials in honour of freedom fighter in various cities across the country;

(b) if so, the fund allocated for the same for the last three years, the fund released and utilized, State-wise; and

(c) the number of such memorials erected, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) No funds are allocated to this Ministry to erect the memorials in honour of freedom fighters in various cities across the country;

(b) and (c) Do not arise, in view of (a) above.

**Development plan to bring improvement in Rajasthan**

2310. DR. GYAN PRAKASH PILANIA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has chalked out any development plan to bring improvement in urbanisation in the selected cities and towns of the country;

(b) if so, the city and town-wise details thereof, in Rajasthan; and

(c) the names of cities in which houses are proposed to be built and by when they are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI) : (a) The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched on 3rd December, 2005 for seven years beginning from 2005-06 to 2011-12 with the objective of reforms driven and fast track development of cities across the country with focus on bringing about efficiency in urban infrastructure, service delivery mechanisms, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens. 65 cities, on the basis of population as per census 2001, and State Capitals and other cities/Urban Agglomeration (UAs) of religious/historic and touristic importance have been included in Urban Infrastructure and Governance (UIG) Sub-Mission of JnNURM. All other cities are admissible for funding under scheme of Urban Infrastructure Development of Small & Medium Towns (UIDSSMT).

(b) Details of projects approved under UIG Sub-Mission of JnNURM for the Mission Cities and other cities under UIDSSMT in the State of Rajasthan are given in Statement-I and Statement-II (*See below*).

(c) Details of cities/towns covered under Basic Services for Urban Poor (BSUP) and Integrated Housing and Slums Development Programme (IHSDP) in the State of Rajasthan for construction/upgradation of dwelling units are given in Statement-III and Statement-IV respectively (*See below*). The completion of these dwelling units depends upon pace of execution of the sanction projects by the State.